

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 5 of 2009 in
Appeal No. 181 of 2008**

Dated: 15th November, 2011

**D.E.R.C.
Versus
BSES Rajdhani Power Ltd.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **25.11.2011.**

COURT MASTER